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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.564/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Instant Developers Pvt.Ltd & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. CA SHABHI ACADWA PETITIONED NEW SILVIA-				

ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd